

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

BEFORE THE REGISTRAR MR. SURAJIT DEY

Petition(s) for Special Leave to Appeal (C) No(s). 35242/2013

ATUL KUMAR GUPTA & ANR

Petitioner(s)

VERSUS

AMIT MOHAN MITTAL & ANR
(with interim relief and office report)

Respondent(s)

Date : 18/12/2014 This petition was called on for hearing today.

For Petitioner(s)

Dr. Vinod Kumar Tewari, Adv.

For Respondent(s)

Mr. Santosh Kr. Deepak, Adv.
Mr. Samir Ali Khan, Adv.UPON hearing the counsel the Court made the following
O R D E RCounter affidavit in respect of respondent No.1 is
already on record.The Ld. Counsel for the petitioner to take fresh steps
for effecting service upon respondent No.2 within two weeks.

List again on 30.1.2015.

(SURAJIT DEY)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2014.12.22
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